GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1724

TO BE ANSWERED ON THE 02nd JULY, 2019/ ASHADHA 11, 1941 (SAKA)

DETENTION CENTRES

1724. DR. SHASHI THAROOR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of detention centres set up to hold "doubtful voters" and "foreigners" in the State of Assam;
- (b) the total number of people detained in these detention centres;
- (c) the number of persons who have been kept in these detention centres for more than a year;
- (d) the number of persons who have been kept in these detention centres for more than three years;
- (e) the number of people who have been kept in these detention centres with access to free legal aid from the Government; and
- (f) the number of people who have been declared foreigners through ex-parte proceedings by the Foreigners' Tribunals in Assam?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

- (a): There are total 06 (six) numbers of Detention Centres designated to hold "Declared Foreigners" in the State of Assam.
- (b): 1133 (one thousand one hundred thirty three) as on 25.6.2019.
- (c): 769 (seven hundred sixty nine) as on 25.6.2019.
- (d): 335 (three hundred thirty five) as on 25.6.2019.
- (e): Free legal aid is being provided to detenues by District Legal Service

Authority who are in need of it.

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(f): 63959 (sixty three thousand nine hundred fifty nine) persons have been declared foreigners through ex-parte proceedings by Foreigners' Tribunals in Assam from 1985 to 28th February, 2019.
